



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर

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(DES - VII SECTION)

MINUTES OF THE NORMS COMMITTEE- VII

MEETING No. NC/7/MEET/Feb/202425/13

DATED: 04/03/2025

Please Note

- I. For information of exporters, Norms Committee - VII handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 39, 40 .Communications in respect of cases/pertaining to NC- VII may be sent to email address: nc7.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/7/MEET/Feb/202425/13 dated 04/03/2025 of Norms Committee - VII for the year 2024-25 was held on 04/03/2025 under the Chairmanship of HARILAL KM,Joint DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Nimesh Singh, Young Professional	DGFT(HQ)
2	NAND Lal, Technical Consultant	DGFT
3	SHAISH KUMAR, Technical Consultant	DGFT
4	DINESHNARAIN MATHUR, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/7/MEET/Feb/202425/13
Case Status	Case Deferred
Party Name	PLASMIX PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00000246AM25
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/13 dated 04.03.2025 1. Net weight of export product. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	2 / NC/7/MEET/Feb/202425/13
Case Status	Case Approved
Party Name	METRO TYRES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00005194AM25
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:- Export Item Name: Bicycle tubes (Excluding the weight of valve) Quantity: 240.98 METRIC TON (MTS) Import Item: Natural Rubber Quantity: 0.510 Kg/Kg of export. RA concerned may take necessary action under Para 4.06 of HBP as per above decision of NORMS COMMITTEE	

Case No.	3 / NC/7/MEET/Feb/202425/13
Case Status	Case Deferred
Party Name	WEILBURGER COATINGS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM REVIW00003674AM25
RA File Number	022404000112 AM15
Licence No and Date	0210205949/06/07/2015
Norms Committee Decision:	
The committee considered the case as per agenda and decided to call the representative of firm for personal hearing.	

Case No.	4 / NC/7/MEET/Feb/202425/13
Case Status	Case Deferred
Party Name	WEILBURGER COATINGS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM REVIW00003685AM25
RA File Number	022404000179 AM14
Licence No and Date	0210205950/06/07/2015
Norms Committee Decision:	
The committee considered the case as per agenda and decided to call the representative of firm for personal hearing.	

Case No.	5 / NC/7/MEET/Feb/202425/13
Case Status	Case Deferred
Party Name	WEILBURGER COATINGS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM REVIW00003740AM25
RA File Number	022404000227 AM14
Licence No and Date	0210205952/06/07/2015
Norms Committee Decision:	
The committee considered the case as per agenda and decided to call the representative of firm for personal hearing.	

Case No.	6 / NC/7/MEET/Feb/202425/13		
Case Status	Case Approved		
Party Name	MACRO POLYMERS PVT LTD		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025		
HQ File Number	HQRNORM REVIW00002195AM25		
RA File Number	082404000423 AM17		
Licence No and Date	0810139822/02/03/2017		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
ALKYD RESIN S-5035 (60+/-2% RESIN CONTENT)	1 Kg	DISTILLED FATTY ACID	0.245 Kg
		GLYCERIN	0.104 Kg
		PENTAERITHRITOL	0.0694 Kg
		PHTHALIC ANHYDRIDE	0.227 Kg
		XYLENE	0.420 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	7 / NC/7/MEET/Feb/202425/13		
Case Status	Case Deferred		
Party Name	ARMOR PLAST PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025		
HQ File Number	HQRNORM REVIW00001434AM25		
RA File Number	072404000367 AM18		
Licence No and Date	0710113050/04/04/2018		

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/13 dated 04.03.2025

1. Import items are in brand name. Provide catalogue of import items indicating type of plastics.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	8 / NC/7/MEET/Feb/202425/13
Case Status	Case Deferred
Party Name	ATUL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM REVIW00005149AM25
RA File Number	082404000301 AM19
Licence No and Date	0810144138/20/12/2018
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	9 / NC/7/MEET/Feb/202425/13
Case Status	Case Deferred
Party Name	ATUL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM REVIW00005147AM25
RA File Number	082404000371 AM20
Licence No and Date	0810147234/13/02/2020
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	10 / NC/7/MEET/Feb/202425/13
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Case Status	Case Approved		
Party Name	BIHANI MANUFACTURING COMPANY PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025		
HQ File Number	HQRNORM REVIW00001153AM25		
RA File Number	052304000480 AM20		
Licence No and Date	0510413879/16/03/2020		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
BM FG 102 White (Polyolefin Compound)	50000.0 Kg	Polyolefin Elastomer (POE)	20600 Kg
		Low Density Polyethylene (LDPE)	28325 Kg
		Kinox 10	Not Allowed
		Kinox 24	Not Allowed
		Titanium Dioxide	1545 Kg
Note: For import item 3 & 4, generic name is not provided hence not allowed.			
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	11 / NC/7/MEET/Feb/202425/13
Case Status	Case Approved
Party Name	BULK LIQUID SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM REVIW00003579AM25
RA File Number	07AA04007291 AM21
Licence No and Date	0711000331/20/01/2021
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	

Export Item	Quantity	Import item	Quantity
ONE LOOP BAGS (CONTAINING PP GRANULES 304231 Kgs UV STABILIZER MB 5770 Kgs ENHANCED PERESIN / LDPE GRANULES / LLDPE GRANULES 176000 Kgs ANTI BLOCK MB 4000 Kgs ANTISTATIC MASTER BATCH 4000 Kgs COLOUR MB 6000 KGS)	1 Kg	ENHANCED POLYETHYLENE RESIN ITCHS 39019000 OR LDPE GRANULES ITCHS 39011020 OR LLDPE GRANULES ITCHS 39014010	1.03 Kg/Kg Content in Export
		PLASTIC ADDITIVE MASTERBATCH - ANTI BLOCK MASTER BATCH	1.02 Kg/Kg Content in Export
		PLASTIC ADDITIVE MASTERBATCH - ANTISTATIC MASTER BATCH	1.02 Kg/Kg Content in Export
		COLOUR MASTER BATCH	1.02 Kg/Kg Content in Export
		POLYPROPYLENE GRANULES	1.10 Kg/Kg Content in Export
		U.V. STABILIZER MASTER BATCH	1.02 Kg/Kg Content in Export
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	12 / NC/7/MEET/Feb/202425/13
Case Status	Case Approved
Party Name	BULK LIQUID SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM REVIW00003581AM25
RA File Number	07AA04007453 AM21
Licence No and Date	0711000348/22/01/2021
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	

Export Item	Quantity	Import item	Quantity
ONE LOOP BAGS (CONTAINING PP GRANULES 304231 Kgs UV STABILIZER MB 5770 Kgs ENHANCED PERESIN / LDPE GRANULES / LLDPE GRANULES 176000 Kgs ANTI BLOCK MB 4000 Kgs ANTISTATIC MASTER BATCH 4000 Kgs COLOUR MB 6000 KGS)	1 Kg	ENHANCED POLYETHYLENE RESIN ITCHS 39019000 OR LDPE GRANULES ITCHS 39011020 OR LLDPE GRANULES ITCHS 39014010	1.03 Kg/Kg Content in Export
		PLASTIC ADDITIVE MASTERBATCH - ANTI BLOCK MASTER BATCH	1.02 Kg/Kg Content in Export
		PLASTIC ADDITIVE MASTERBATCH - ANTISTATIC MASTER BATCH	1.02 Kg/Kg Content in Export
		COLOUR MASTER BATCH	1.02 Kg/Kg Content in Export
		POLYPROPYLENE GRANULES	1.10 Kg/Kg Content in Export
		U.V. STABILIZER MASTER BATCH	1.02 Kg/Kg Content in Export
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	13 / NC/7/MEET/Feb/202425/13
Case Status	Case Deferred
Party Name	BGR ENERGY SYSTEMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM REVIW00004090AM25
RA File Number	04AA04016996 AM22
Licence No and Date	0411001260/06/08/2021
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further consideration.	

Case No.	14 / NC/7/MEET/Feb/202425/13
Case Status	Case Approved
Party Name	PRAKASH PIPES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM REVIW00005930AM25
RA File Number	05AX04000421 AM23
Licence No and Date	0511012551/13/05/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
LAMINATED ALUMINIUM FOIL ROLL((120 GSM +/-10%))	1 Kg	LLDPE	1.06 Kg/Kg Content in Export
		LLDPE	1.06 Kg/Kg Content in Export
		POLYESTER FILM of Relevant thickness	1.03 Kg/Kg Content in Export
		ALUMINIUM FOIL of Relevant thickness	1.03 Kg/Kg Content in Export
INDUSTRIAL PACKAGING MATERIAL((30 TO 120 GSM))	1 Kg	LLDPE	1.06 Kg/Kg Content in Export
		LLDPE	1.06 Kg/Kg Content in Export
		POLYESTER FILM of Relevant thickness	1.03 Kg/Kg Content in Export
		ALUMINIUM FOIL of Relevant thickness	1.03 Kg/Kg Content in Export

		CPP MATELIZED FILM of Relevant thickness	1.03 Kg/Kg Content in Export
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	15 / NC/7/MEET/Feb/202425/13
Case Status	Case Deferred
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM REVIW00005864AM25
RA File Number	05AX04001352 AM23
Licence No and Date	0511014332/17/08/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/13 dated 04.03.2025 1. Width of export item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	16 / NC/7/MEET/Feb/202425/13		
Case Status	Case Approved		
Party Name	TECHNO WAXCHEM PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025		
HQ File Number	HQRNORM REVIW00008042AM24		
RA File Number	02AX04000377 AM23		
Licence No and Date	0211003097/23/09/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to revise the norms as under:-			
Export Item	Quantity	Import item	Quantity

MODIFIED PHENOLIC RESIN	1 Kg	PARA TERTIARY BUTYL PHENOL	0.896 Kg
		PARALDEHYDE	0.360 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	17 / NC/7/MEET/Feb/202425/13		
Case Status	Case Approved		
Party Name	TECHNO WAXCHEM PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025		
HQ File Number	HQRNORM REVIW00008043AM24		
RA File Number	02AX04000393 AM23		
Licence No and Date	0211003175/13/10/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to revise the norms as under:-			
Export Item	Quantity	Import item	Quantity
MODIFIED PHENOLIC RESIN	1 Kg	PARA TERTIARY BUTYL PHENOL	0.896 Kg
		PARALDEHYDE	0.360 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	18 / NC/7/MEET/Feb/202425/13		
Case Status	Case Approved		
Party Name	BAJAJ ACOUSTICS		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025		
HQ File Number	HQRNORM REVIW00000972AM25		

RA File Number	05AX04001756 AM23		
Licence No and Date	0511015435/20/10/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and based on personal hearing held on 15.01.2025, the committee decided to ratify the norms on One Time Basis as under:			
Export Item	Quantity	Import item	Quantity
ACOUSTIC PANEL	995552.0 Sq. Feet	Polyester Fibre	100800.0 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	19 / NC/7/MEET/Feb/202425/13		
Case Status	Case Approved		
Party Name	VISHAKHA RENEWABLES PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025		
HQ File Number	HQRNORM REVIW00002347AM25		
RA File Number	08AX04001239 AM23		
Licence No and Date	0811006427/11/11/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
POLYOLEFINEN CAPSUL ANTBACK SHEET THICKNESS > 0.60MM CONTAINING (1.POLYOLEFIN ELASTOMER POE LF675/ FORTIFYTM C13075DP145 /POLYOLEFIN ELASTOMER POE LF675-168.41MT 2.CHIMASSORB /CHIMASSORB81FL/RIASORB UV-531-1.22MT 3.TINUVIN /TINUVIN-622/ RIASORB UV622-1.22MT 4.ENGAGE PV 8669 POLYOLEFIN ELASTOMER / Tafmer A20070S-73.75MT)	245.0 MT	Poe(Polyolefin Elastomer).	200.23 MT
		Chimassorb/ Chimassorb 81 FL/ Riasorb UV-531	1.450 MT
		Tinuvin /Tinuvin-622/Riasorb UV-622	1.450 MT
		Poe (Polyolefin Elastomer).	87.688 MT

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	20 / NC/7/MEET/Feb/202425/13
Case Status	Case Approved
Party Name	SHREENATHJI RASAYAN PVT.LTD.
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00006818AM23
RA File Number	08AX04001775 AM23
Licence No and Date	0811007497/09/03/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
Butylated Melamine Formaldehyde Resin (containing N- Butanol- 24 Mt. , Melamine-11.20 Mt. , Methanol- 12.80 Mt.) (Resin Content 60-65%)	1 Kg	N-Butanol	0.650 Kg
		Melamine	0.303 Kg
		Methanol	0.347 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	21 / NC/7/MEET/Feb/202425/13
Case Status	Case Approved
Party Name	ZENISH RECLAMATION
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM REVIW00004778AM25
RA File Number	24AX04000375 AM23
Licence No and Date	2411002311/16/03/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item Name: RUBBER MAT**Qty.:** 8000000.0 KILOGRAMS**Import item:**

S. No	Item description	Qty. recommended per kg of Export
1	USED RUBBER TYRE SCRAP*	0.588 Kg
2	RUBBER COMPOUND	0.550 Kg

*Subject to statutory compliance for the import of used tyre scrap.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	22 / NC/7/MEET/Feb/202425/13
Case Status	Case Approved
Party Name	VISHAKHA RENEWABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM REVIW00002349AM25
RA File Number	08AX04002168 AM23
Licence No and Date	0811007662/23/03/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
POLY OLEFIN ENCAPSULANT BACKSHEET THICKNESS > 0.60 MM (1. POLYOLEFIN ELASTOMER POE LF675/ FORTIFYTM C13075DP145 /POLYOLEFIN ELASTOMER POE LF675 - 146.5 MT 2. CHIMASSORB/CHIMASSORB 81FL/RIASORB UV - 1.07 MT 3. TINUVIN/TINUVIN-622/RIASORB UV622 - 1.07 MT 4.ENGAGE PV8669 POLYOLEFIN	213.0 MT	Poe(Polyolefin Elastomer)	174.188 MT
		Chimassorb/ Chimassorb 81 FL/ Riasorb UV-531	1.272 MT
		Tinuvin/Tinuvin- 622/Riasorb UV-622	1.272 MT
		ENGAGE PV8669 POLYOLEFIN ELASTOMER/Tafmer A2007/SOLUMER 8813V/XUS 38688.00 EXPERIMENTAL	76.286 MT

ELASTOMER/TAFMER-64.16 MT)		POLYOLEFIN ELASTOMER/POE PX9571	
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	23 / NC/7/MEET/Feb/202425/13
Case Status	Case Approved
Party Name	VISHAKHA RENEWABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM REVIW00002341AM25
RA File Number	08AX04000061 AM24
Licence No and Date	0811007884/17/04/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
POLY OLEFIN ENCAPSULANT BACKSHEET THICKNESS > 0.60 MM (1. POLYOLEFIN ELASTOMER - 91.301 MT 2.CHIMASSORB / CHIMASSORB 81 FL / RIASORBUV-0.78 MT3. TINUVIN / TINUVIN-622 / RIASORBUV622-0.784.ENGAGEPV 8669 POLYOLEFIN ELASTOMER - 62.428 MT)	156.0 MT	Poe(Polyolefin Elastomer)	108.55 MT
		Chimassorb/ Chimassorb 81 FL/ Riasorb UV-531	0.927 MT
		Tinuvin/Tinuvin- 622/Riasorb UV-622	0.927 MT
		ENGAGE PV 8669 POLYOLEFIN ELASTOMER / Tafmer A2007/SOLUMER 8813V / XUS 38688.00 EXPERIMENTAL POLYOLEFIN ELASTOMER / POE PX9571	74.22 MT

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	24 / NC/7/MEET/Feb/202425/13
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Case Status	Case Deferred
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM REVIW00005863AM25
RA File Number	05AX04003652 AM23
Licence No and Date	0511018576/28/04/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to call the representative of firm for personal hearing.	

Case No.	25 / NC/7/MEET/Feb/202425/13		
Case Status	Case Approved		
Party Name	VISHAKHA RENEWABLES PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025		
HQ File Number	HQRNORM REVIW00002350AM25		
RA File Number	08AX04000276 AM24		
Licence No and Date	0811008312/31/05/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
POLYOLEFIN ELASTOMER (POE) THICKNESS > 0.60 MM(1. POLYOLEFIN ELASTOMER - 449.082 MT 2.CHIMASSORB / CHIMASSORB 81FL/RIASORB UV - 3.838 MT 3. TINUVIN / TINUVIN-622 / RIASORB UV622 - 3.838 MT 4. ENGAGE PV 8669 POLYOLEFIN ELASTOMER - 307.064 MT)	767.0 MT	Poe (Polyolefin Elastomer)	533.95 MT
		Chimassorb/ Chimassorb 81 FL/ Riasorb UV-531	4.563 MT
		Tinuvin/Tinuvin- 622/Riasorb UV-622	4.563 MT
		ENGAGE PV8669 POLYOLEFIN ELASTOMER/ Tafmer A2007 /XUS38688.00 EXPERIMENTAL POLYOLEFIN ELASTOMER / POEPX9571 / ENGAGE PV 8660 PO	365.099 MT

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	26 / NC/7/MEET/Feb/202425/13
Case Status	Case Approved
Party Name	VISHAKHA RENEWABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM REVIW00002329AM25
RA File Number	08AX04000276 AM24
Licence No and Date	0811008312/31/05/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
POLYOLEFIN ELASTOMER (POE) THICKNESS > 0.60 MM (1. POLYOLEFIN ELASTOMER - 449.082 MT 2.CHIMASSORB / CHIMASSORB 81FL / RIASORB UV - 3.838 MT 3. TINUVIN / TINUVIN-622 / RIASORB UV622 - 3.838 4. ENGAGE PV 8669 POLYOLEFIN ELASTOMER - 307.064 MT)	767.0 MT	Poe (Polyolefin Elastomer)	533.95 MT
		Chimassorb/ Chimassorb 81 FL/ Riasorb UV-531	4.563 MT
		Tinuvin/Tinuvin- 622/Riasorb UV-622	4.563 MT
		ENGAGE PV8669 POLYOLEFIN ELASTOMER / Tafmer A2007 / XUS38688.00 EXPERIMENTAL POLYOLEFIN ELASTOMER / POEPX9571/ ENGAGE PV8660 PO	365.099 MT

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	27 / NC/7/MEET/Feb/202425/13
Case Status	Case Approved
Party Name	PAHARPUR 3P PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025

HQ File Number	HQRNORM APPLY 00001503AM24		
RA File Number	05AX04000655 AM24		
Licence No and Date	0511019294/12/06/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Item of Export: Printed adhesive laminated flexible packaging material in various layers in roll form/pouch form			
Quantity: 1 Kg			
S.NO	ITEM OF IMPORT	QTY ALLOWED IF EXPORT IS IN ROLL FORM	QTY ALLOWED IF EXPORT IS IN POUCH FORM
1	POLYESTER FILM OF REL GSM	1.15 KG/KG CONTENT IN EXPORT OR AS AS APPLIED FOR WHICHEVER IS LESS	1.20 KG/KG CONTENT IN EXPORT OR AS APPLIED FOR WHICHEVER IS LESS
2	LLDPE	1.12 KG/KG CONTENT IN EXPORT OR AS AS APPLIED FOR WHICHEVER IS LESS	1.17 KG/KG CONTENT IN EXPORT OR AS APPLIED FOR WHICHEVER IS LESS
3	LDPE	1.12 KG/KG CONTENT IN EXPORT OR AS APPLIED FOR WHICHEVER IS LESS	1.17 KG/KG CONTENT IN EXPORT OR AS APPLIED FOR WHICHEVER IS LESS
4	MASTER BATCH	1.12 KG/KG CONTENT IN EXPORT OR AS APPLIED FOR WHICHEVER IS LESS	1.17 KG/KG CONTENT IN EXPORT OR AS APPLIED FOR WHICHEVER IS LESS
5	METALLISED POLYSTER FILM OF REL GSM	1.07 KG/KG CONTENT IN EXPORT OR AS APPLIED FOR WHICHEVER IS LESS	1.12 KG/KG CONTENT IN EXPORT OR AS APPLIED FOR WHICHEVER IS LESS
6	BIAXIALLY ORIENTED NYLON OF REL GSM	1.07 KG/KG CONTENT IN EXPORT OR AS APPLIED FOR WHICHEVER IS LESS	1.12 KG/KG CONTENT IN EXPORT OR AS APPLIED FOR WHICHEVER IS LESS
7	NATURAL BOPP FILM OF REL GSM	1.14 KG/KG CONTENT IN EXPORT OR AS APPLIED FOR WHICHEVER IS LESS	- NOT ASKED
8	ALUMINIUM FOIL OF REL	NOT ASKED	1.10 KG/KG CONTENT IN

	THICKNESS		EXPORT OR AS APPLIED FOR WHICHEVER IS LESS
9	CAST PP FILM OF REL GSM	NOT ASKED	1.15 KG/KG CONTENT IN EXPORT OR AS APPLIED FOR WHICHEVER IS LESS

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	28 / NC/7/MEET/Feb/202425/13
Case Status	Case Approved
Party Name	AQUAPHARM CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM REVIW00003833AM25
RA File Number	31AX04000083 AM24
Licence No and Date	3111002459/13/07/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
Maxinol 5160 (Phosphino carboxylic acid) (Solid Content NLT 50%)	1 Kg	ISO PROPYL ALCOHOL	0.009 Kg
		SODIUM HYPOPHOSPHITE POWDER	0.031 Kg
		ACRYLIC ACID	0.415 Kg
		CAUSTIC SODA LYE (48%)	0.049 Kg
		SODIUM PERSULPHATE- SPS	0.020 Kg
		IBC - Intermediate Bulk Container	As Per Packing Policy

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	29 / NC/7/MEET/Feb/202425/13
Case Status	Case Approved
Party Name	VISHAKHA RENEWABLES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM REVIW00002337AM25
RA File Number	08AX04000989 AM24
Licence No and Date	0811009197/24/08/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
POLYOLEFIN ELASTOMER (POE) THICKNESS > 0.60 MM (1. POLYOLEFIN ELASTOMER - 153.358 MT 2. CHIMASSORB / CHIMASSORB81FL / RIASORBUV- 1.311MT 3.TINUVIN / TINUVIN – 622 / RIASORBUV622-1.311MT 4. ENGAGE PV 8669 POLYOLEFIN ELASTOMER - 104.860 MT)	262 MT	Poe(Polyolefin Elastomer)	182.34 MT
		Chimassorb/ Chimassorb 81 FL/ Riasorb UV-531	1.558MT
		Tinuvin/Tinuvin- 622/Riasorb UV-622	1.558MT
		ENGAGE PV 8669 POLYOLEFIN ELASTOMER / Tafmer A2007 / XUS 38688.00 EXPERIMENTAL POLYOLEFIN ELASTOMER / POEPX9571/ENGAGE PV8660 PO	124.678 MT

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	30 / NC/7/MEET/Feb/202425/13
Case Status	Case Approved
Party Name	VISHAKHA RENEWABLES PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025		
HQ File Number	HQRNORM REVIW00002330AM25		
RA File Number	08AX04001092 AM24		
Licence No and Date	0811009340/13/09/2023		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
POLYOLEFIN ELASTOMER (POE) FRONT (FILM, POE, FRNT, 2272X1127X0.60 MM 1. POLYOLEFIN ELASTOMER - 153.358 MT 2. CHIMASSORB / CHIMASSORB 81FL / RIASORB UV - 1.311 MT 3. TINUVIN / TINUVIN-622/RIASORB UV622 - 1.311 MT 4. ENGAGE PV 8669 POLYOLEFIN ELASTOMER - 104.860 MT)	490000.0 SQM	Poe(Polyolefin Elastomer)	182.342 MT
		Chimassorb/ Chimassorb 81 FL/ Riasorb UV-531	1.558 MT
		Tinuvin/Tinuvin- 622/Riasorb UV-622	1.558 MT
		ENGAGE PV8669 POLYOLEFIN ELASTOMER / Tafmer A2007/XUS 38688.00 EXPERIMENTAL POLYOLEFIN ELASTOMER / POEPX9571/ENGAGE PV8660 PO	124.678 MT
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	31 / NC/7/MEET/Feb/202425/13
Case Status	Case Deferred
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM REVIW00005865AM25
RA File Number	05AX04002082 AM24
Licence No and Date	0511021646/19/10/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decide to call the representative of firm for personal hearing.	

Case No.	32 / NC/7/MEET/Feb/202425/13
Case Status	Case Approved
Party Name	SANREA HEALTHCARE PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00006388AM24
RA File Number	10AX04000209 AM24
Licence No and Date	1011002085/20/10/2023
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:- Export Item Name: LATEX SURGICAL GLOVES, LATEX EXAMINATION GLOVES, LATEX GLOVES Qty.: 2800000.0 NUMBERS (37,800. Kg) Import Item: NATURAL RUBBER LATEX HA 60DRC Qty.: 63,000 Kg RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE	

Case No.	33 / NC/7/MEET/Feb/202425/13										
Case Status	Case Approved										
Party Name	PLASMIX PRIVATE LIMITED										
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025										
HQ File Number	HQRNORM APPLY 00006963AM24										
RA File Number	07AX04001293 AM24										
Licence No and Date	0711009752/21/11/2023										
Norms Committee Decision:											
The committee considered the case as per agenda and decided to ratify the norms as under:-											
<table><tr><td>Export Item</td><td>Quantity</td><td>Import item</td><td>Quantity</td></tr><tr><td>PP CORRUGATED SHEET made of Homopolymer pp granules</td><td>59340.0 Kg</td><td>Polypropylene Granules</td><td>60000.0 Kg</td></tr></table>				Export Item	Quantity	Import item	Quantity	PP CORRUGATED SHEET made of Homopolymer pp granules	59340.0 Kg	Polypropylene Granules	60000.0 Kg
Export Item	Quantity	Import item	Quantity								
PP CORRUGATED SHEET made of Homopolymer pp granules	59340.0 Kg	Polypropylene Granules	60000.0 Kg								
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE											

Case No.	34 / NC/7/MEET/Feb/202425/13
Case Status	Case Deferred
Party Name	CHEMIPRIME IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00007197AM24
RA File Number	03AX04004008 AM24
Licence No and Date	0311029107/05/12/2023
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	35 / NC/7/MEET/Feb/202425/13		
Case Status	Case Approved		
Party Name	INTERNATIONAL CONVEYORS LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025		
HQ File Number	HQRNORM APPLY 00008194AM24		
RA File Number	03AX04004895 AM24		
Licence No and Date	0311030509/29/01/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING TYPE 6500 (1.5 MM X 1.5 MM THK) (13.095 Kg/Sq. Meter (Excluding weight of fasteners with pin))	4450.0 SQM	POLYESTER FILAMENT YARN (1000 D)	15264.0 Kg
		NYLON YARN (1260 D)	3605.0 Kg
		PVC RESIN	14289.0 Kg
		PHOSPHATE PLASTICIZER	11392.0 Kg

		FASTENERS WITH PINS	Net to Net
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	36 / NC/7/MEET/Feb/202425/13
Case Status	Case Rejected
Party Name	MARINE HYDROCOLLOIDS
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00008404AM24
RA File Number	10AX04000287 AM24
Licence No and Date	1011002271/07/02/2024
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the firm has surrendered the license and informed the committee via email dated 12.02.2025. Hence, the case is rejected.	

Case No.	37 / NC/7/MEET/Feb/202425/13
Case Status	Case Deferred
Party Name	LAVISH SURFACES
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM REVIW00005782AM25
RA File Number	13AX04000326 AM24
Licence No and Date	1311002557/12/02/2024
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/13 dated 04.03.2025	
1. Copy of decision of earlier norms committee wherein Hot Metal Glue has been allowed.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	38 / NC/7/MEET/Feb/202425/13
Case Status	Case Approved
Party Name	EPL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00008727AM24
RA File Number	03AX04004926 AM24
Licence No and Date	0311031470/23/02/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
MULTILAYER PLASTIC LAMINATE WEB , (FOILBASE/FOILLESS) PLAIN (MULTILAYER PLASTIC LAMINATE WEB , (FOILBASE/FOILLESS)- PLAIN) (Weight of export product 0.372 Grams / Sq. Meter)	1 Sq. Meter	LLDPE	1.10 Kg/Kg Content in Export
		LLDPE	1.10 Kg/Kg Content in Export
		LLDPE	1.10 Kg/Kg Content in Export
		LLDPE	1.10 Kg/Kg Content in Export
		LLDPE	1.10 Kg/Kg Content in Export
		LDPE	1.10 Kg/Kg Content in Export
		LDPE	1.10 Kg/Kg Content in Export
		Ethylene vinyl alcohol copolymer	1.10 Kg/Kg Content in Export
		High Density Polyethylene	1.10 Kg/Kg Content in Export

		Master Batch	1.10 Kg/Kg Content in Export
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	39 / NC/7/MEET/Feb/202425/13
Case Status	Case Approved
Party Name	EPL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00008832AM24
RA File Number	03AX04005339 AM24
Licence No and Date	0311031612/29/02/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
MULTILAYER PLASTIC LAMINATE WEB , (FOILBASE / FOILLESS)- PLAIN (MULTILAYER PLASTIC LAMINATE WEB , (FOILBASE/FOILLESS)- PLAIN) (Weight of export product 0.300 Grams / Sq. Meter)	1 Sq. Meter	LLDPE	1.10 Kg/Kg Content in Export
		LDPE	1.10 Kg/Kg Content in Export
		Ethylene vinyl alcohol copolymer	1.10 Kg/Kg Content in Export
		HDPE PCR	1.10 Kg/Kg Content in Export
		Master Batch	1.10 Kg/Kg Content in Export

NOTE: 1. Subject to all salutary conditions for import of reprocessed item.

2. Regarding the import of reprocessed granules under ITC (HS) mentioned by the firm may be examined by the custom at their end.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	40 / NC/7/MEET/Feb/202425/13
Case Status	Case Approved
Party Name	INTERNATIONAL CONVEYORS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00009239AM24
RA File Number	03AX04005732 AM24
Licence No and Date	0311032387/21/03/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING TYPE 8000 (2 MM X 2 MM THK) (16.175 Kg/Sq. Meter (Excluding weight of fasteners with Pin)	14960.0 Sq. Meter	POLYESTER FILAMENT YARN (1000 D)	70312.0 Kg
		NYLON YARN (1260 D)	12416.8 Kg
		PVC RESIN	59750.24 Kg
		PHOSPHATE PLASTICIZER	47527.92 Kg
		FASTENERS WITH PINS	Net to Net

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	41 / NC/7/MEET/Feb/202425/13
Case Status	Case Approved
Party Name	PLASMIX PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00009352AM24

RA File Number	07AX04002084 AM24		
Licence No and Date	0711010932/27/03/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
PP CORRUGATED SHEET(Polypropylene Homopolymer- the net content of the imported item is 46000 kgs of polypropylene - homopolymer)	6000.0 Numbers	Polypropylene Granules	46506.0 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	42 / NC/7/MEET/Feb/202425/13		
Case Status	Case Approved		
Party Name	AQUENT ADVANCE MATERIAL TECHNOLOGIES PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025		
HQ File Number	HQRNORM APPLY 00000463AM25		
RA File Number	03AX04000411 AM25		
Licence No and Date	0311033426/29/04/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Modified Ethylene Copolymer Net Content:1) Relevant Polymer namely Polyethylene / LLDPE / Metallocene LDPE / HDPE: (:54,712.00 KGS 2) Peroxide (Organic Peroxide): 280.00 KGS 3) Maleic Anhydride: 672.00 KGS 4)Antioxidant (Phenolic	1 Kg	Relevant Polymer namely Polyethylene / LLDPE / Metallocene LLDPE / LDPE / HDPE (ITC(HS) Code 39011010, 39014090, 39011090,	0.977 Kg
		Peroxide (organic peroxide)	0.005 Kg

Antioxidant):280.005) 5) Other Additives (Indigenous):56.00 KGS)		Maleic Anhydride	0.0120 Kg
		Antioxidant (Phenolic Antioxidant)	0.005 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	43 / NC/7/MEET/Feb/202425/13	
Case Status	Case Approved	
Party Name	AGNI FIBER BOARDS PRIVATE LIMITED	
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025	
HQ File Number	HQRNORM APPLY 00000596AM25	
RA File Number	34AX04000081 AM25	
Licence No and Date	3411004901/08/05/2024	
Norms Committee Decision:		
The committee considered the case as per agenda and decided to ratify the norms as under:-		
Export Item Name: FRP PULTRUDED PROFILES FOR STRUCTURE (FRP PULTRUDED PROFILES FOR STRUCTURE (NET CONTENT OF IMPORT ITEM NO.1 -990 MT, NET CONTENT OF ITEM NO,2 - 308MT))		
Qty,: 2000.0 METRIC TON (MTS)		
Import items;		
S.No	Item Description	Qty. Recommended
1	GLASS FIBER ROVINGS	1039.5 MT
2	STITCH MAT GLASS FIBER FEBRIC	323.4 MT
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE		

Case No.	44 / NC/7/MEET/Feb/202425/13		
Case Status	Case Deferred		
Party Name	ARMOR PLAST PRIVATE LIMITED		

Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00000678AM25
RA File Number	07AX04000201 AM25
Licence No and Date	0711011271/13/05/2024
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	45 / NC/7/MEET/Feb/202425/13
Case Status	Case Deferred
Party Name	INTERNATIONAL CONVEYORS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00000750AM25
RA File Number	03AX04000647 AM25
Licence No and Date	0311033914/16/05/2024
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/13 dated 04.03.2025	
1. Reply given for only item no. 3 of export. Bill of material for export item no. 1 and 2 may also be given.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	46 / NC/7/MEET/Feb/202425/13
Case Status	Case Approved
Party Name	EPL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00001086AM25
RA File Number	03AX04000962 AM25
Licence No and Date	0311034349/04/06/2024
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	

Export Item	Quantity	Import item	Quantity
MULTILAYER PLASTIC LAMINATE WEB , (FOIL BASE /FOILLESS)- PLAIN (MULTILAYER PLASTIC LAMINATE WEB , (FOIL BASE / FOILLESS)- PLAIN) (Weight of export product 0.303 Grams/Sq. Meter)	1 Sq. Meter	Aluminium Foil of Relevant thickness	1.05 Kg/Kg Content in Export
		LLDPE	1.10 Kg/Kg Content in Export
		LLDPE	1.10 Kg/Kg Content in Export
		LLDPE	1.10 Kg/Kg Content in Export
		Low Density Polyethylene	1.10 Kg/Kg Content in Export
		High Density Polyethylene	1.10 Kg/Kg Content in Export
		Master Batch	1.10 Kg/Kg Content in Export
		Acid Co-polymer	1.10 Kg/Kg Content in Export
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	47 / NC/7/MEET/Feb/202425/13
Case Status	Case Approved
Party Name	EPL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00001116AM25
RA File Number	03AX04000946 AM25
Licence No and Date	0311034382/05/06/2024
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
MULTILAYER PLASTIC LAMINATE WEB , (FOIL BASE / FOILLESS)- PLAIN (MULTI LAYER PLASTIC LAMINATE WEB , (FOIL BASE / FOILLESS)- PLAIN) (Weight of export product 0.287 Grams/Sq. Meter)	1 Sq. Meter	LLDPE	1.10 Kg/Kg Content in Export
		LLDPE	1.10 Kg/Kg Content in Export
		LLDPE	1.10 Kg/Kg Content in Export
		LLDPE	1.10 Kg/Kg Content in Export
		LLDPE	1.10 Kg/Kg Content in Export
		LDPE	1.10 Kg/Kg Content in Export
		LDPE	1.10 Kg/Kg Content in Export
		Ethylene vinyl alcohol copolymer	1.10 Kg/Kg Content in Export
		High Density Polyethylene	1.10 Kg/Kg Content in Export
		Master Batch	1.10 Kg/Kg Content in Export

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	48 / NC/7/MEET/Feb/202425/13
Case Status	Case Deferred

Party Name	FIUNEX CONSULTANTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM REVIW00005169AM25
RA File Number	31AX04000015 AM25
Licence No and Date	3111003492/06/06/2024
Norms Committee Decision: The committee considered the case as per agenda and noted that this case pertains to NC-I. Hence the committee decided to transfer the case to NC -I.	

Case No.	49 / NC/7/MEET/Feb/202425/13
Case Status	Case Deferred
Party Name	STIC ON PAPERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00001358AM25
RA File Number	09AX04000195 AM25
Licence No and Date	0911007439/17/06/2024
Norms Committee Decision: The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	50 / NC/7/MEET/Feb/202425/13		
Case Status	Case Approved		
Party Name	RAJSHREE POLYPACK LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025		
HQ File Number	HQRNORM APPLY 00001737AM25		
RA File Number	03AX04001648 AM25		
Licence No and Date	0311035203/04/07/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity

PLASTIC ARTICLE MADE OF PP (PLASTIC ARTICLE MADE OF PP (Net content OLEFIN ADHESIVE RESIN 9525 kgs, ETHYLENE VINYL ALCOHOL COPOLYMER (EVOH) SOARNOL B X6804B 13335 kgs, POLYPROPYLENE HOMO POLYMER 167640 kgs))	190500.0 Kg	OLEFIN ADHESIVE RESIN	10001.0 Kg
		ETHYLENE VINYL ALCOHOL COPOLYMER (EVOH) SOARNOL B X6804B	14002.0 Kg
		POLYPROPYLENE HOMO POLYMER	176022.0 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	51 / NC/7/MEET/Feb/202425/13
Case Status	Case Deferred
Party Name	VEEYOR POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00001861AM25
RA File Number	07AX04000326 AM25
Licence No and Date	0711011774/10/07/2024
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	52 / NC/7/MEET/Feb/202425/13
Case Status	Case Approved
Party Name	EPL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00001958AM25
RA File Number	03AX04001866 AM25
Licence No and Date	0311035558/16/07/2024
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	

Export Item	Quantity	Import item	Quantity
MULTI LAYER PLASTIC LAMINATE WEB , (FOIL BASE /FOILLESS)- PLAIN (MULTI LAYER PLASTIC LAMINATE WEB , (FOIL BASE / FOILLESS)- PLAIN) (Weight of export product 0.319 Grams/Sq. Meter)	1 Sq. Meter	LLDPE	1.10 Kg/Kg Content in Export
		Master Batch	1.10 Kg/Kg Content in Export
		HDPE	1.10 Kg/Kg Content in Export
		HDPE	1.10 Kg/Kg Content in Export

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	53 / NC/7/MEET/Feb/202425/13
Case Status	Case Approved
Party Name	EPL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00002041AM25
RA File Number	03AX04001911 AM25
Licence No and Date	0311035676/22/07/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
MULTI LAYER PLASTIC LAMINATE WEB , (FOIL BASE / FOILLESS)- PLAIN (MULTILAYER PLASTIC LAMINATE WEB , (FOILBASE/FOILLESS)- PLAIN) (Weight of export product 0.299		Linear low-density polyethylene	1.10 Kg/Kg Content in Export
		Linear low-density polyethylene	1.10 Kg/Kg Content in Export
		Linear low-density polyethylene	1.10 Kg/Kg Content in Export

Grams/Sq. Meter)		Linear low-density polyethylene	1.10 Kg/Kg Content in Export
		Linear low-density polyethylene	1.10 Kg/Kg Content in Export
		LDPE	1.10 Kg/Kg Content in Export
		LDPE	1.10 Kg/Kg Content in Export
		Ethylene vinyl alcohol copolymer	1.10 Kg/Kg Content in Export
		High Density Polyethylene	1.10 Kg/Kg Content in Export
		Master Batch	1.10 Kg/Kg Content in Export
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	54 / NC/7/MEET/Feb/202425/13
Case Status	Case Approved
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00002054AM25
RA File Number	03AX04001960 AM25
Licence No and Date	0311035704/22/07/2024
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	
Export Item: RUBBER FLOOR COVERINGS & MATTINGS (Rubber Content -51.82%)	
Qty.: 1000000.0 Kg	
Import Items:	

S.No.	Description	Qty. per Kg of Export
1	NATURAL RUBBER	0.300 Kg
2	SYNTHETIC RUBBER SBR	0.270 Kg
3	ZINC OXIDE Active C30	0.021 Kg
4	ANTIOXIDANT	0.010 Kg
5	ACCELERATORS	0.010 Kg
6	Carbon Black	0.170 Kg
7	PRECIPITATED SILICA FILLER (silicon dioxide)	0.080 Kg

Export Item: OIL RESISTANT NATURAL RUBBER / NBR BASED RUBBER COMPOUNDED SHEET (Rubber Content 60.90%)

Qty.: 1000000.0 KILOGRAMS Kg

Import Items:

S.No.	Description	Qty. per Kg of Export
8	NATURAL RUBBER	0.240 Kg
9	SYNTHETIC RUBBER SBR	0.320 Kg
10	SYNTHETIC RUBBER (NITRILE) - NBR	0.110 Kg
11	ZINC OXIDE Active C30	0.021 Kg
12	Carbon Black	0.170 Kg
13	ACCELERATORS	0.006 kg
14	ANTIOXIDANT	0.004 Kg

15	ADDITIVES	0.025 Kg
Note: There will be a value Cap of Rubber Chemicals and Misc. Chemicals, as per the General Note 8 of the Hand Book of Procedure Vol II. for the export item RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE		

Case No.	55 / NC/7/MEET/Feb/202425/13
Case Status	Case Deferred
Party Name	ELITEE SPECIALITY POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00003023AM25
RA File Number	08AX04000945 AM25
Licence No and Date	0811012637/13/09/2024
Norms Committee Decision: The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	56 / NC/7/MEET/Feb/202425/13
Case Status	Case Deferred
Party Name	ALMIGHTY EXPORTS
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00003136AM25
RA File Number	24AX04000255 AM25
Licence No and Date	2411003881/18/09/2024
Norms Committee Decision: The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	57 / NC/7/MEET/Feb/202425/13
Case Status	Case Deferred

Party Name	JALARAM INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00003174AM25
RA File Number	08AX04000833 AM25
Licence No and Date	0811012690/19/09/2024
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	58 / NC/7/MEET/Feb/202425/13
Case Status	Case Deferred
Party Name	RISHI FIBC SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00003334AM25
RA File Number	34AX04000523 AM25
Licence No and Date	3411005461/27/09/2024
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	59 / NC/7/MEET/Feb/202425/13				
Case Status	Case Approved				
Party Name	BALKRISHNA INDUSTRIES LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025				
HQ File Number	HQRNORM APPLY 00003763AM25				
RA File Number	03AX04003583 AM25				
Licence No and Date	0311038120/21/10/2024				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
Export Item		Qty.	S. No.	Description	Quantity

New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias – Nylon	100 Kg	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	2.394 Kg
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	27.100 Kg
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.061 Kg
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.996 Kg
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	8.670 Kg
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.00 Kg
		7	6A) CARBON BLACK FEED STOCK (CBFS)	48.779 Kg
		8	NYLON TYRE CORD FABRIC (DIPPED)	6.889 Kg
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.099 Kg
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.352 Kg
		11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.477 Kg
		12	RUBBER CHEMICAL	0.916 Kg

			:ANTIOXIDANTS	
		13	RUBBER CHEMICAL :ACCELERATOR	0.522 Kg
		14	RUBBER CHEMICAL :RETARDERS	0.087 Kg
		15	ZINC OXIDE	1.789 Kg
		16	STEARIC ACID	1.089 Kg
		17	MICROCRYSTALLINE PETROLEUM WAX	0.825 Kg
		18	PRECIPITATED SILICA	0.001 Kg
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.315 Kg
		20	PHENOLIC TACKIFIER RESIN	0.213 Kg
		21	INSOLUBLE SULPHUR	0.096 Kg
		22	PROCESSING ADDITIVES	0.614 Kg
		23	HOMOGENIZING AGENT	0.004 Kg
		24	ARAMID DIPPED TYRE CORD FABRIC	0.001 Kg
		25	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.189 Kg

		26	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.144 Kg
		27	BLADDERS (quantity in Numbers)	0.013 Kg
		28	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.251 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	60 / NC/7/MEET/Feb/202425/13
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00003764AM25
RA File Number	03AX04003582 AM25
Licence No and Date	0311038121/21/10/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	S.no	Import Item	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester.	100 Kg	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.113 Kg
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.804 Kg
		3	SYNTHETIC RUBBER:BUTADIENE	11.779 Kg

			RUBBER (BR)	
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.117 Kg
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.702 Kg
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000 Kg
		7	6A) CARBON BLACK FEED STOCK (CBFS)	52.429 Kg
		8	NYLON TYRE CORD FABRIC (DIPPED)	1.789 Kg
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.051 Kg
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	3.326 Kg
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.005 Kg
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.870 Kg
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ /	0.469 Kg

			TDQ / HS	
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.346 Kg
		15	RUBBER CHEMICAL :ACCELERATOR	0.682 Kg
		16	RUBBER CHEMICAL :RETARDERS	0.133 Kg
		17	ZINC OXIDE	1.790 Kg
		18	STEARIC ACID	0.880 Kg
		19	MICROCRYSTALLINE PETROLEUM WAX	0.874 Kg
		20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.008 Kg
		21	PHENOLIC TACKIFIER RESIN	0.661 Kg
		22	INSOLUBLE SULPHUR	0.316 Kg
		23	PROCESSING ADDITIVES	0.487 Kg
		24	HOMOGENIZING AGENT	0.631 Kg
		25	MOULD RELEASE PREPARATION (INSIDE	0.189 Kg

			RELEASE)	
		26	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.144 Kg
		27	BLADDERS (Quantity in numbers)	0.013 Kg
		28	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.251 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	61 / NC/7/MEET/Feb/202425/13
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00003778AM25
RA File Number	03AX04003581 AM25
Licence No and Date	0311038135/22/10/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	S.No.	Description	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester.	100 Kg	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.113 Kg
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.804 Kg

		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.779 Kg
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.117 Kg
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.702 Kg
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000 Kg
		7	6A) CARBON BLACK FEED STOCK (CBFS)	52.429 Kg
		8	NYLON TYRE CORD FABRIC (DIPPED)	1.789 Kg
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.051 Kg
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	3.326 Kg
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.005 Kg
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.870 Kg
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.469 Kg
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.346 Kg
		15	RUBBER CHEMICAL :ACCELERATOR	0.682 Kg

		16	RUBBER CHEMICAL :RETARDERS	0.133 Kg
		17	ZINC OXIDE	1.790 Kg
		18	STEARIC ACID	0.880 Kg
		19	MICROCRYSTALLINE PETROLEUM WAX	0.874 Kg
		20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.008 Kg
		21	PHENOLIC TACKIFIER RESIN	0.661 Kg
		22	INSOLUBLE SULPHUR	0.316 Kg
		23	PROCESSING ADDITIVES	0.487 Kg
		24	HOMOGENIZING AGENT	0.631 Kg
		25	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.189 Kg
		26	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.144 Kg
		27	BLADDERS (Quantity in numbers)	0.013 Kg
28	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.251 Kg		

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all the export items

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	62 / NC/7/MEET/Feb/202425/13
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00003785AM25
RA File Number	03AX04003600 AM25
Licence No and Date	0311038136/22/10/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty.	S.No.	Description	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, A. Nylon, Nylon and Aramide.	100 Kg	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	8.873 Kg
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	25.436 Kg
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.611 Kg
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	9.213 Kg
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.101 Kg
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.188 Kg
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000 Kg
		8	7A) CARBON BLACK FEED STOCK	47.998 Kg

			(CBFS)	
		9	NYLON TYRE CORD FABRIC (DIPPED)	7.893 Kg
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.080 Kg
		11	POLYESTER TYRE CORD FABRIC (DIPPED)	0.081 Kg
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.005 Kg
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.103 Kg
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.564 Kg
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.922 Kg
		16	RUBBER CHEMICAL :ACCELERATOR	0.576 Kg
		17	RUBBER CHEMICAL :RETARDERS	0.100 Kg
		18	ZINC OXIDE	1.930 Kg
		19	STEARIC ACID	1.090 Kg
		20	MICROCRYSTALLINE PETROLEUM WAX	0.809 Kg
		21	PRECIPITATED SILICA	0.214 Kg
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC	3.803 Kg

			CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	
		23	PETROLEUM TACKIFIER RESIN	0.005 Kg
		24	PHENOLIC TACKIFIER RESIN	0.567 Kg
		25	INSOLUBLE SULPHUR	0.128 Kg
		26	SILANE COUPLING AGENT	0.025 Kg
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.002 Kg
		28	PROCESSING ADDITIVES	0.451 Kg
		29	HOMOGENIZING AGENT	0.106 Kg
		30	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.189 Kg
		31	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.144 Kg
		32	BLADDERS (Quantity in numbers)	0.013 Kg
		33	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.251 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	63 / NC/7/MEET/Feb/202425/13
Case Status	Case Deferred
Party Name	ECOPLAST LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00003794AM25
RA File Number	03AX04003502 AM25
Licence No and Date	0311038167/22/10/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/13 dated 04.03.2025 1. Specific adhesive to be used with catalogue and justification for the quantity to be used. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	64 / NC/7/MEET/Feb/202425/13			
Case Status	Case Approved			
Party Name	BALKRISHNA INDUSTRIES LIMITED			
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025			
HQ File Number	HQRNORM APPLY 00004166AM25			
RA File Number	03AX04004124 AM25			
Licence No and Date	0311038741/18/11/2024			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under:-				

		4	Synthetic rubber:styrene butadiene rubber sbr-1500/1502	4.996 Kg
		5	Synthetic rubber:oil extended styrene butadiene rubber sbr- 1712 / 1723 / 1783	8.670 Kg
		6	Carbon black or (it's raw material of carbon black)	0.000 Kg
		7	6a) carbon black feed stock (cbfs)	48.779 Kg
		8	Nylon tyre cord fabric (dipped)	6.889 Kg
		9	Rubberised textile fabric nylon chafer fabric (dipped)	0.099 Kg
		10	Wire of iron or non-alloy steel of a thickness above 18 swg but up to 26 swg (bronze coated tyre beadwire)	3.352 Kg
		11	Rubber chemical :antioxidants tmq / tdq / hs	0.477 Kg
		12	Rubber chemical :antioxidants	0.916 Kg
		13	Rubber chemical :accelerator	0.522 Kg
		14	Rubber chemical :retarders	0.087 Kg
		15	Zinc oxide	1.789 Kg
		16	Stearic acid	1.089 Kg
		17	Microcrystalline petroleum wax	0.825 Kg
		18	Precipitated silica	0.001 Kg
		19	Rae (residual aromatic extract) oil or similar products in which the weight	4.315 Kg

			of the aromatic constituents exceeds that of the non aromatic constituent, used as plasticisers and also known as rubber process oil.	
		20	Phenolic tackifier resin	0.213 Kg
		21	Insoluble sulphur	0.096 Kg
		22	Processing additives	0.614 Kg
		23	Homogenizing agent	0.004 Kg
		24	Aramid dipped tyre cord fabric	0.001 Kg
		25	Mould release preparation (inside release)	0.189 Kg
		26	Mould release preparation (outside release)	0.144 Kg
		27	Bladders (quantity in numbers)	0.013 Kg
		28	Antitack release preparation (rubber compound release)	0.251 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	65 / NC/7/MEET/Feb/202425/13
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00004167AM25
RA File Number	03AX04004125 AM25
Licence No and	0311038742/18/11/2024

Date				
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under:-				
Export Item	Quantity	S.No.	Description	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias – Nylon	100 Kg	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	2.394 Kg
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	27.100 Kg
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.061 Kg
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.996 Kg
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	8.670 Kg
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000 Kg
		7	6A) CARBON BLACK FEED STOCK (CBFS)	48.779 Kg
		8	NYLON TYRE CORD FABRIC (DIPPED)	6.889 Kg
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.099 Kg
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.352 Kg
		11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.477 Kg

		12	RUBBER CHEMICAL :ANTIOXIDANTS	0.916 Kg
		13	RUBBER CHEMICAL :ACCELERATOR	0.522 Kg
		14	RUBBER CHEMICAL :RETARDERS	0.087 Kg
		15	ZINC OXIDE	1.789 Kg
		16	STEARIC ACID	1.089 Kg
		17	MICROCRYSTALLINE PETROLEUM WAX	0.825 Kg
		18	PRECIPITATED SILICA	0.001 Kg
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.315 Kg
		20	PHENOLIC TACKIFIER RESIN	0.213 Kg
		21	INSOLUBLE SULPHUR	0.096 Kg
		22	PROCESSING ADDITIVES	0.614 Kg
		23	HOMOGENIZING AGENT	0.004 Kg
		24	ARAMID DIPPED TYRE CORD FABRIC	0.001 Kg
		25	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.189 Kg
		26	MOULD RELEASE PREPARATION	0.144 Kg

			(OUTSIDE RELEASE)	
		27	BLADDERS (quantity in Numbers)	0.013 Kg
		28	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.251 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	66 / NC/7/MEET/Feb/202425/13
Case Status	Case Deferred
Party Name	MAHESHWAR FLOORING INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00004304AM25
RA File Number	05AX04002070 AM25
Licence No and Date	0511029133/22/11/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/13 dated 04.03.2025 1. As per details given, item of export seems to be PVC master batch rather than PVC granules. Please clarify. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	67 / NC/7/MEET/Feb/202425/13
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00004308AM25

RA File Number	03AX04004218 AM25	
Licence No and Date	0311038951/22/11/2024	
Norms Committee Decision:		
The committee considered the case as per agenda and decided to ratify the norms as under:-		
Export Item: Automobile Tyres Reinforced with Nylon Trye Cord Fabric (2/3 Wheeler, Farm)(Automobile Tyres Reinforced with Nylon Trye Cord Fabric (2/3 Wheeler, Farm) HS Code 40114010, 40114020, 40114090, 40117000, 40119000))		
Quantity : 3500.0 MT		
Import Item:		
S. No.	Item Name	Quantity recommended for 100 M. of export item
1.	Natural Rubber r (HSN Code No. : 40012200 and 40012100)	16.851 MT
2.	Bromo butyl Rubber	0.042 MT
3.	Synthetic Rubber SBR 1502/1723/1739/1712	20.980 MT
4.	Synthetic Rubber PBR	6.969 MT
5.	Synthetic Rubber SSBR	0.437 MT
6.	Nylon Tyre Cord Fabric – Dipped	6.431 MT
7.	Polyester Tyre cord fabric dipped	0.355 MT
8.	Carbon Black	30.099 MT
9.	Hydrocarbon tackifier Resin	0.103 MT
10.	Stearic acid	1.931 MT

11.	Micro Crystalline Wax	0.522 MT
12.	Rubber Chemicals – Retarders	0.056 MT
13.	Structol	0.193MT
14.	Silica (Silicon Dioxide)	0.534 MT
15.	Misc. Chemical	0.293 MT
16.	Zincolet	0.233 MT
17.	Reclaim rubber	3.838 MT
18.	Rubber Chemicals Antioxidant	1.164 MT
19.	Rubber Chemicals Accelerator s	0.480 MT
20	Rubber Process oil	4.723 MT
21	Bead wire	4.330MT
22	Insoluble Sulphur	0.496 MT
23.	Zinc oxide	1.442 MT
24	Kaolin clay	1.639 MT
25	Synthetic resin	Deleted, as detail not given
26	Kalar	0.018 MT
27	Chloro butyl Rubber	0.001 MT
28	Wood Rosin	0.116MT
29	SOLUBLE SULPHUR	0.337 MT

Note: There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and misc. chemicals as per general note 8 of the Hand book of Procedure, Vol. II.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	68 / NC/7/MEET/Feb/202425/13
Case Status	Case Approved
Party Name	MRF LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00004311AM25
RA File Number	04AX04000791 AM25
Licence No and Date	0411008610/22/11/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Items: SOLID TYRES - USED FOR INDUSTRIAL APPLICATIONS

Qty.: 32001.0 KILOGRAMS (KGS)

Import items:

S. No.	Description	Qty. per 100 Kg of export item
1	NATURAL RUBBER-)	54.09 Kg
2	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1502/1702	0.42 Kg
3.	CARBON BLACK	31.15 Kg
4.	Bead wire	2.95 Kg
5.	Rubber Chemicals (Antioxidants/Accelerator/Antiozonant retardars, peptizers & Sulphur))	2.518 Kg
6	ZINC OXIDE	2.48 Kg

7	Misc chemicals Microcrystalline wax, Paraffin Wax, Pigments, Softners, Stearic acid, solvents, Plasticisers, Synth Resin Bonding /Coupling Agents, Activators And Minerals Fillers And Mould Release Agents, Tackifiers Catalysts And Skyloff	4.63 Kg
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Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note 8 of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	69 / NC/7/MEET/Feb/202425/13
Case Status	Case Deferred
Party Name	TAYAJE AND SONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00004327AM25
RA File Number	05AX04002763 AM25
Licence No and Date	0511029162/25/11/2024

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/13 dated 04.03.2025

1. Details of domestic inputs used with quantity.
2. Complete material balance between import and export.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	70 / NC/7/MEET/Feb/202425/13
Case Status	Case Approved
Party Name	KHANNA POLYRIB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00004402AM25
RA File Number	06AX04000362 AM25
Licence No and Date	0611003153/28/11/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
SHEETS MADE OF ULTRA HIGH MOLECULAR WEIGHT POLYTHELENE (GRADE-GUR 4130)	11836.0 Kg	ULTRA HIGH MOLECULAR WEIGHT POLYTHELENE	12310.0 Kg
PADS MADE OF ULTRA HIGH MOLECULAR WEIGHT POLYTHELENE(GRADE-GUR 4130)	9393.0 Kg	ULTRA HIGH MOLECULAR WEIGHT POLYTHELENE	9769.0 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	71 / NC/7/MEET/Feb/202425/13		
Case Status	Case Approved		
Party Name	AAKASH POLYFILMS LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025		
HQ File Number	HQRNORM APPLY 00004415AM25		
RA File Number	52AX04000268 AM25		
Licence No and Date	5211010885/29/11/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Polyester Metallized film (Aluminium coated film))	200000.0 Kg	PET Chips	2,30,000 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	72 / NC/7/MEET/Feb/202425/13		
Case Status	Case Deferred		
Party Name	EPL LIMITED		

Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00004417AM25
RA File Number	03AX04004340 AM25
Licence No and Date	0311039152/29/11/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/13 dated 04.03.2025 1. Weight of export product per sq. meter. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	73 / NC/7/MEET/Feb/202425/13
Case Status	Case Deferred
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00004426AM25
RA File Number	03AX04004366 AM25
Licence No and Date	0311039174/29/11/2024
Norms Committee Decision: The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	74 / NC/7/MEET/Feb/202425/13
Case Status	Case Deferred
Party Name	KUMARASAMY INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00004459AM25
RA File Number	04AX04000799 AM25
Licence No and Date	0411008640/30/11/2024
Norms Committee Decision: The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	75 / NC/7/MEET/Feb/202425/13		
Case Status	Case Approved		
Party Name	RISHI FIBC SOLUTIONS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025		
HQ File Number	HQRNORM APPLY 00004487AM25		
RA File Number	34AX04000748 AM25		
Licence No and Date	3411005726/02/12/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
GREENHOUSE FILM	1 Kg	LDPE GRANULES	1.05 Kg/Kg content in export.
		LLDPE GRANULES	1.05 Kg/Kg content in export.
		UV STABILIZER MASTERBATCH (CONTAINING NOT MORE THAN 20% OF UV STABILIZER)	1.05 Kg/Kg content in export.
		ADDITIVES MASTER BATCH IR	1.05 Kg/Kg content in export.
		ANTIFOG ADDITIVES MASTER BATCH	1.05 Kg/Kg content in export.
		ETHYLENE VINYL ACETATE (EVA)	1.05 Kg/Kg content in export.
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	76 / NC/7/MEET/Feb/202425/13
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Case Status	Case Deferred
Party Name	EPL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00004489AM25
RA File Number	03AX04004361 AM25
Licence No and Date	0311039219/02/12/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/13 dated 04.03.2025 1. Weight of export product per sq. meter. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	77 / NC/7/MEET/Feb/202425/13
Case Status	Case Deferred
Party Name	HUBERGROUP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00004493AM25
RA File Number	03AX04004351 AM25
Licence No and Date	0311039220/02/12/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/13 dated 04.03.2025 1. Complete composition of export item along-with indigenous inputs. 2. % water of reaction and handling losses separately. 3. Specific use of import item no. 11 and 12 and justification for quantitative requirement. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	78 / NC/7/MEET/Feb/202425/13
Case Status	Case Approved
Party Name	ATC TIRES AP PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00004533AM25
RA File Number	26AX04000046 AM25
Licence No and Date	2611001714/04/12/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Product	Qty.	Sl. No.	Import item	Qty recommended
NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON CONSTRUCTION, MINING OR INDUSTRIAL HANDLING VEHICLES AND MACHINES – BIAS NYLON	100 kg.	1.	Natural Rubber	26.73 Kg
		2.	Synthetic Rubber- SBR-1723/1783	6.90 Kg
		3.	Synthetic Rubber- SBR 1500,1502	9.06 Kg
		4.	POLYBUTADIENE RUBBER (PBR),PBD Cobalt /Nickel, PBD (Neodymium)	6.50 Kg
		5.	Chlorobutyl Rubber	0.65 Kg
		6.	Recycle Rubber NR Reclaim (Super Fine Grade) Tread Crumb Rubber - 80 Mesh	3.48 Kg
		7.	Carbon Black Feed- N220 N234 N326 N330 N375 N660	26.82 Kg
		8.	NYLON 6 DIPPED TYRE CORD FABRICS AND NYLON 66 DIPPED TYRE CORD FABRICS	7.20 Kg
		9.	Steel Wire / Steel Cord	0.02 Kg
		10.	Bead Wire	2.98 Kg
		11.	Soluble Sulphur treated with 1.0%	0.78 Kg
		12.	Insoluble Sulphur 20% oil-treated	0.10 Kg

		13.	Insouble sulphur 10 (CRYSTEX (TM) CURE PRO)	0.01 Kg
		14.	LOW PAH OIL – (PROCESS OIL- PANOIL 2900 TRAE), Rubber Process Oil, Low PCA Oil	0.85 Kg
		15.	Mycrocrystaline Wax, MC Wac with 70% parrafin	0.98 Kg
		16.	Rubber Chemical- TMQ	0.37 Kg
		17.	Accelerator (DPG.MBTS,CBS,TBBS,DCBS ,Peptizer, PVI, Rubber Chemical PVI	0.75 Kg
		18.	Silane X-50-S, Zinc Soap Of Unsaturated Fatty Acids	0.67 Kg
		19.	Gum Rosin	0.11 Kg
		20.	Mixture Of Aromatic Hydrocarbon Resin	0.05 Kg
		21.	Zinc Oxide	1.65 Kg
		22.	Calcium Carbonate	0.54 Kg
		23.	77PD Anti ozonant	0.32 Kg
		24.	6PPD Anti ozonant	0.80 Kg
		25.	Stearic Acid	1.04 Kg
		26.	Cobalt Salt (Corebond CB-23)	0.01 Kg
		27.	Precipitated Silica	0.78 Kg
		28.	HMM 65 Dry bond Agent	0.01 Kg

		29.	Phenolic Tackifier Resin	0.51 Kg
		30.	Penacolite B-20-S, Reinforcing PF Resin Premixed With HMT, Koresin, Hydrocarbon Resin DCPD 100-5	0.15 Kg
		31.	Poly and Liner	0.57 Kg
		32.	Eva bag and poly	0.07 Kg
		33.	Inner Paint	0.1.4 Kg
		34.	Outer Paint / TIRE FINISH PAINT	0.02 Kg
		35.	Curing Bladder	0.30 Kg
		36.	Turn up Bladder	0.26 Kg
		37.	PBN2 (Supunbond Nylon Fabric) / Masking Tape	0.06 Kg
		38.	POLYSTER TIRE CORD FABRIC, 1000D/2 23 EPI, 1300D/2 23 EPI, 1500D/2 19 EPI, 23 EPI 2000D/2 19, 23, 25 EPI, 1500D/2 27 EPI	0.06 Kg
		39.	Nylon-6 840D/1 15.2 X 15.2 EPI, Nylon 6 420 / 1 25 x 25 EPI, 6 840D/2 14 EPI, 6 840D/2 17 EPI	0.09 Kg
		40.	Antitack Powder for Batch Off, PROMOL ME-43	0.20 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all the export items

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.

Case No.	79 / NC/7/MEET/Feb/202425/13
Case Status	Case Approved
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00004534AM25
RA File Number	26AX04000047 AM25
Licence No and Date	2611001715/04/12/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Product	Qty.	Sl. No.	Import item	Qty recommended
NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - RADIAL NYLON	100 Kg.	1.	Natural Rubber	31.34 Kg
		2.	Synthetic Rubber- SBR-1723/1783	1.70 Kg
		3.	Synthetic Rubber- SBR 1500,1502	8.87 Kg
		4.	POLYBUTADIENE RUBBER (PBR),PBD Cobalt /Nickel, PBD (Neodymium)	8.95 Kg
		5.	Chlorobutyl Rubber	0.65 Kg
		6.	Recycle Rubber NR Reclaim (Super Fine Grade) Tread Crumb Rubber - 80 Mesh	1.11 Kg
		7.	Carbon Black Feed- N220 N234 N326 N330 N375 N660	26.40 Kg
		8.	NYLON 6 DIPPED TYRE CORD FABRICS AND NYLON 66 DIPPED TYRE CORD FABRICS	3.14 Kg
		9.	Steel Wire / Steel Cord	0.05 Kg
		10.	Bead Wire	2.61 Kg

		11.	Soluble Sulphur treated with 1.0%	0.53 Kg
		12.	Insoluble Sulphur 20% oil-treated	0.37 Kg
		13.	Insoluble sulphur 10 (CRYSTEX (TM) CURE PRO)	0.01 Kg
		14.	LOW PAH OIL – (PROCESS OIL- PANOIL 2900 TRAE), Rubber Process Oil, Low PCA Oil	3.26 Kg
		15.	Microcrystalline Wax, MC Wax with 70% paraffin	1.07 Kg
		16.	Rubber Chemical- TMQ	0.41 Kg
		17.	Accelerator (DPG.MBTS,CBS,TBBS,DCBS ,Peptizer, PVI, Rubber Chemical PVI	0.81 Kg
		18.	Silane X-50-S, Zinc Soap Of Unsaturated Fatty Acids	0.43 Kg
		19.	Gum Rosin	1.05 Kg
		20.	Mixture Of Aromatic Hydrocarbon Resin	0.14 Kg
		21.	Zinc Oxide	1.73 Kg
		22.	Calcium Carbonate	0.17 Kg
		23.	77PD Anti ozonant	0.35 Kg
		24.	6PPD Anti ozonant	0.91 Kg
		25.	Stearic Acid	1.01 Kg
		26.	Cobalt Salt (Corebond CB-23)	0.01 Kg

		27.	Precipitated Silica	2.13 Kg
		28.	HMM 65 Dry bond Agent	0.15 Kg
		29.	Phenolic Tackifier Resin	0.56 Kg
		30.	Penacolite B-20-S, Reinforcing PF Resin Premixed With HMT, Koresin, Hydrocarbon Resin DCPD 100-5	0.23 Kg
		31.	Poly and Liner	0.54 Kg
		32.	Eva bag and poly	0.08 Kg
		33.	Inner Paint	0.13 Kg
		34.	Outer Paint / TIRE FINISH PAINT	0.02 Kg
		35.	Curing Bladder	0.30 Kg
		36.	Turn up Bladder	0.25 Kg
		37.	PBN2 (Supunbond Nylon Fabric) / Masking Tape	0.06 Kg
		38.	POLYSTER TIRE CORD FABRIC, 1000D/2 23 EPI, 1300D/2 23 EPI, 1500D/2 19 EPI, 23 EPI 2000D/2 19, 23, 25 EPI, 1500D/2 27 EPI	3.22 Kg
		39.	Nylon-6 840D/1 15.2 X 15.2 EPI, Nylon 6 420 / 1 25 x 25 EPI, 6 840D/2 14 EPI, 6 840D/2 17 EPI	0.0 Kg
		40.	Antitack Powder for Batch Off, PROMOL ME-43	0.20 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all the export items

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	80 / NC/7/MEET/Feb/202425/13
Case Status	Case Deferred
Party Name	PRASAD MEDI TECH
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00004543AM25
RA File Number	03AX04004485 AM25
Licence No and Date	0311039319/04/12/2024
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	81 / NC/7/MEET/Feb/202425/13		
Case Status	Case Approved		
Party Name	AQUENT ADVANCE MATERIAL TECHNOLOGIES PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025		
HQ File Number	HQRNORM APPLY 00004547AM25		
RA File Number	03AX04004417 AM25		
Licence No and Date	0311039324/04/12/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Modified Ethylene Copolymer (Net Content:1 Relevant Polymer namely Polyethylene /LLDPE / Metallocene LLDPE/ LDPE / HDPE:118217.00 KGS 2) Peroxide (Organic Peroxide) :605.00KGS 3)Maleic Anhydride:1452.00 KGS 4) Antioxidant (Phenolic	1 Kg	Relevant Polymer namely Polyethylene / LLDPE / Metallocene LLDPE/ LDPE/ HDPE (ITC(HS) Code 39011010, 39014090, 39011090,	0.977 Kg
		Peroxide (organic peroxide)	0.005 Kg

Antioxidant):605.00		Maleic Anhydride	0.0120 Kg
KGS 5) other Additives (Indi):121.00 KGS)		Antioxidant (Phenolic Antioxidant)	0.005 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	82 / NC/7/MEET/Feb/202425/13
Case Status	Case Deferred
Party Name	RSD POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00004553AM25
RA File Number	03AX04004423 AM25
Licence No and Date	0311039329/05/12/2024
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	83 / NC/7/MEET/Feb/202425/13		
Case Status	Case Approved		
Party Name	TINNA RUBBER AND INFRASTRUCTURE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025		
HQ File Number	HQRNORM APPLY 00004587AM25		
RA File Number	05AX04002919 AM25		
Licence No and Date	0511029450/06/12/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Item of Export	Quantity	Item of Import	Quantity recommended
Crumb Rubber Powder	5487 MT	Used rubber tyre scrap *	6145.44 MT

*Subject to statutory compliance for the import of used rubber tyre scrap.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	84 / NC/7/MEET/Feb/202425/13
Case Status	Case Approved
Party Name	TINNA RUBBER AND INFRASTRUCTURE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00004586AM25
RA File Number	05AX04002905 AM25
Licence No and Date	0511029449/06/12/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Item of Export	Quantity	Item of Import	Quantity
Reclaim Rubber	3048 MT	1.Used Rubber Tyre Scrap*	3072.38 MT
		2. Rubber Activator	46.00 MT

*Subject to statutory compliance for the import of used rubber tyre scrap.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	85 / NC/7/MEET/Feb/202425/13
Case Status	Case Approved
Party Name	MRF LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00004602AM25
RA File Number	04AX04000851 AM25
Licence No and Date	0411008675/06/12/2024
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Items: SOLID TYRES - USED FOR INDUSTRIAL APPLICATIONS

Qty.: 36368.0 KILOGRAMS (KGS)

Import items:

S. No.	Description	Qty. per 100 Kg of export item
1	NATURAL RUBBER-)	54.09 Kg
2	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1502/1702	0.42 Kg
3.	CARBON BLACK	31.15 Kg
4.	Bead wire	2.95 Kg
5.	Rubber Chemicals (Antioxidants/Accelerator/Antiozonant retardars, peptizers & Sulphur))	2.518 Kg
6	ZINC OXIDE	2.48 Kg
7	Misc chemicals Microcrystalline wax, Paraffin Wax, Pigments, Softners, Stearic acid,solvents, Plasticisers, Synth Resin Bonding /Coupling Agents, Activators And Minerals Fillers And Mould Release Agents, Tackifiers Catalysts And Skyloff	4.63 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note 8 of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	86 / NC/7/MEET/Feb/202425/13
Case Status	Case Approved
Party Name	BLS POLYMERS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00004625AM25
RA File Number	05AX04002972 AM25
Licence No and	0511029497/09/12/2024

Date			
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
HDPE COMPOUND	1100000.0 Kg	HDPE	732425.21 Kg
		LDPE LLDPE	332408.36 Kg
		CARBON BLACK	25353.18 Kg
		ANTIOXIDANT	42818.70 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	87 / NC/7/MEET/Feb/202425/13
Case Status	Case Deferred
Party Name	NITREX CHEMICALS INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00004619AM25
RA File Number	52AX04000278 AM25
Licence No and Date	5211010992/09/12/2024
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/13 dated 04.03.2025 1. To indicate the percentage of solid content in the export item. 2. Material balance of the process for the manufacturing of the export item. 3. COA report of both import item (from foreign supplier) and export item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	88 / NC/7/MEET/Feb/202425/13
Case Status	Case Approved
Party Name	GLENROCK RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00004649AM25
RA File Number	10AX04000233 AM25
Licence No and Date	1011002815/10/12/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item-1: Special Purpose Rubber Mats

Qty.: 1615044.0 Kg

Import Items:

S.No.	Item description	Qty. recommended per kg of export item
1.	Technically Specified Natural Rubber	0.222 Kg
1	Crumb Rubber Powder*	0.537 Kg

Export Item-1: Rubber Cattle Mats

Qty.: 1385653.0 KILOGRAMS Kg

Import Items:

S.No.	Item description	Qty. recommended per kg of export item
1	Technically Specified Natural Rubber	0.162 Kg
2	Crumb Rubber Powder*	0.521 Kg

* Subject to statutory compliance, if any.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	89 / NC/7/MEET/Feb/202425/13	
Case Status	Case Approved	
Party Name	MARUTI TECHNO RUBBER PVT LTD	
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025	
HQ File Number	HQRNORM APPLY 00004682AM25	
RA File Number	05AX04001893 AM25	
Licence No and Date	0511029564/11/12/2024	
Norms Committee Decision:		
The committee considered the case as per agenda and decided to ratify the norms as under:-		
Export Item: Hydrophilic Swell Tape/Bar made out of TPE Compound(Good Swelling Properties)		
Quantity: 1 Kg		
Import Items:		
S. No	Item Description	Quantity Recommended
1	TPE Compound Dryflex	0.7560 Kg
2	Titanium Dioxide (Rutile Grade)	0.1629 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE		

Case No.	90 / NC/7/MEET/Feb/202425/13
Case Status	Case Deferred
Party Name	GURIT WIND PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00004718AM25
RA File Number	08AX04001468 AM25
Licence No and Date	0811013483/12/12/2024
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its	

meeting No: NC/7/MEET/Feb/202425/13 dated 04.03.2025

1. Net content of each import in export.
2. Justification of 7% wastage with the help of drawing.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	91 / NC/7/MEET/Feb/202425/13
Case Status	Case Approved
Party Name	K.L.J. POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00004694AM25
RA File Number	05AX04002973 AM25
Licence No and Date	0511029584/12/12/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Quantity	Import item	Quantity
ETHYLENE VINYL ACETATE (EVA) COMPOUND	200000.0 Kg	ETHYLENE VINYL ACETATE (EVA RESIN)	185400.0 Kg
		POLYOLEFIN ELASTOMER POE	12360.0 Kg
		DI CUMYL PEROXIDE (DCP)	4120.0 Kg
		COLOUR PIGMENTS	1030.0 Kg
		POLYMER ADDITIVES	3090.0 Kg

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	92 / NC/7/MEET/Feb/202425/13
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Case Status	Case Approved		
Party Name	KANPUR PLASTIPACK LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025		
HQ File Number	HQRNORM APPLY 00004760AM25		
RA File Number	06AX04000388 AM25		
Licence No and Date	0611003193/13/12/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
PE LINER(PE LINER)	80000.0 Kg	LDPE	84000.0 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	93 / NC/7/MEET/Feb/202425/13		
Case Status	Case Approved		
Party Name	KHANNA POLYRIB PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025		
HQ File Number	HQRNORM APPLY 00004757AM25		
RA File Number	06AX04000384 AM25		
Licence No and Date	0611003188/13/12/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
SHEETS MADE OF ULTRA HIGH MOLECULAR WEIGHT POLYTHELENE (GRADE- 9050 UH)	54610.0 Kg	ULTRA HIGH MOLECULAR WEIGHT POLYTHELENE	56794.0 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	94 / NC/7/MEET/Feb/202425/13		
Case Status	Case Approved		
Party Name	ELITEE SPECIALITY POLYMERS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025		
HQ File Number	HQRNORM APPLY 00004780AM25		
RA File Number	08AX04001520 AM25		
Licence No and Date	0811013500/16/12/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
STIFFNER MASTERBATCH / STIFFNER MB- POLYMER MASTERBATCH	102400.0 Kg	HYDROCARBON RESIN	51200.0 Kg
		Polypropelene Homo Polymer	51200.0 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	95 / NC/7/MEET/Feb/202425/13
Case Status	Case Deferred
Party Name	KUKDO CHEMICAL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00004887AM25
RA File Number	34AX04000812 AM25
Licence No and Date	3411005828/18/12/2024
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	96 / NC/7/MEET/Feb/202425/13		
Case Status	Case Deferred		

Party Name	TOPPAN SPECIALITY FILMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00004877AM25
RA File Number	30AX04000520 AM25
Licence No and Date	3011006214/18/12/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202425/13 dated 04.03.2025 1. Manufacturing process in detail with wastage at each stage. 2. Justification of 24.5% wastage. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	97 / NC/7/MEET/Feb/202425/13
Case Status	Case Deferred
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00004932AM25
RA File Number	03AX04004788 AM25
Licence No and Date	0311039802/20/12/2024
Norms Committee Decision: The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	98 / NC/7/MEET/Feb/202425/13
Case Status	Case Approved
Party Name	UNITED RUBBER INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00005066AM25
RA File Number	03AX04004870 AM25
Licence No and Date	0311039909/26/12/2024
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item Name: SILICONE HOSE ((NET CONTENT : SILICONE HOSE - 1,99,957.200 METER AND ADHESIL SILICONE INK -42.800 KGS)))

Qty.: 200000.0 Meter

Import Item:

S. no.	Import description	Qty. recommended
1	SILICONE HEATER HOSE (ID from 6.00 to 25.4 MM)	201956.77 Meter
2	ADHESIL SILICONE INK	43.656 Kg

Note: The accounting of different ID of SILICONE HEATER HOSE should match in Import and export items

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	99 / NC/7/MEET/Feb/202425/13
Case Status	Case Deferred
Party Name	RSD POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00005081AM25
RA File Number	03AX04004811 AM25
Licence No and Date	0311039947/26/12/2024
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	100 / NC/7/MEET/Feb/202425/13
Case Status	Case Approved
Party Name	AQUENT ADVANCE MATERIAL TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202425/ 13 and 04/03/2025
HQ File Number	HQRNORM APPLY 00005103AM25
RA File Number	03AX04004900 AM25

Licence No and Date	0311039970/27/12/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item	Quantity	Import item	Quantity
Modified Ethylene Copolymer (Modified Ethylene Copolymer Net Content: 1) 47873.000 KGS 2) 245.000 KGS 3) 588.000 KGS 4) 245.000 KGS 5) (Ind) 49.0 000 KGS)	1 Kg	Relevant Polymer namely Polyethylene Resin/Ethylene -Alpha-Olefin Copolymers/ LLDPE/ Metallocene LLDPE/ LDPE/ HDPE	0.977 Kg
		Peroxide (Organic Peroxide)	0.005 Kg
		Maleic Anhydride	0.0120 Kg
		Antioxidant (Phenolic Antioxidant)	0.005 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			